

ORISSA HIGH COURT

FILING REPORT AS ON :02/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/38195/2024	VIPUL LIMITED, NEW DELHI VS ODISHA STATE HOUSING BOARD, BBSR	SATYA SMRUTI MOHANTY VS	// ()	
2	D-BLAPL/26512/2024	BISWAJIT MOHANTY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /416 /2024 ()	AOR20220000925C202400067
3	D-BLAPL/26523/2024	RASIKANTA DIGAL @ RATIKANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2020 ()	
4	D-BLAPL/26529/2024	ABHINAV SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	INFOCITY PS /390 /2024 ()	
5	D-BLAPL/26540/2024	BULI @ SAGARIKA SWAIN @ SAGARIKA BEHERA @ DEBAPATIKA BANOJAN VS STATE OF ODISHA	DEBAPATIKA BANOJAN VS	MARSHAGHAI /207 /2018 ()	
6	D-BLAPL/26541/2024	PRASANTA KUMAR PATTNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	LAXMISAGAR P.S. /317 /2024 ()	
7	D-BLAPL/26545/2024	CHINTAKAILU BALAKRUSHNA VS STATE OF ODISHA	MOHAMMED RIAZ VS	//0 ()	
8	D-BLAPL/26549/2024	SIMON KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /92 /2024 ()	
9	D-BLAPL/26551/2024	GHANSHYAM DAS @ PRAKASH KUMAR SAHU @ SAANU ROSEKUMAR DAS VS STATE OF ODISHA	SAANU ROSEKUMAR DAS VS	JEYPORE TOWN /33 /2024 ()	
10	D-BLAPL/26552/2024	KHIROJ BHAKTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /191 /2024 ()	
11	D-BLAPL/26554/2024	JITU BHUYAN VS STATE OF ODISHA	BASUDEV PUJARI VS	BHARATPUR PS /416 /2023 ()	

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12	D-BLAPL/26556/2024	CHANDRAMA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /15 /2020 () //	
13	D-BLAPL/26558/2024	RAVI GANESH KALE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //	
14	D-BLAPL/26563/2024	SARTA JEGERENGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /95 /2024 () //	
15	D-BLAPL/26567/2024	K. RAMANA @ RAVANA MURTY VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /52 /2023 () //	
16	D-BLAPL/26570/2024	RAMA KOPE VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 () //	
17	D-BLAPL/26572/2024	SK. MINAJUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /91 /2024 () //	AOR20220000925C202400069
18	D-BLAPL/26574/2024	KAMAL LOCHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 () //	
19	D-BLAPL/26575/2024	PAMU @ PRAMOD SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /337 /2024 () //	
20	D-BLAPL/26577/2024	YUVRAJ SHAM MANE VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /198 /2023 () //	
21	D-BLAPL/26579/2024	JYOTI PRAKASH MALIK VS STATE OF ODISHA	GOPINATH MISHRA VS	MATHILI /155 /2024 () //	
22	D-BLAPL/26580/2024	BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	JAGATPUR /222 /2024 () //	
23	D-BLAPL/26583/2024	RIMA NASKAR	SUCHIT KUMAR NAYAK	G.R.P.S.,BERHAMPUR /82 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26588/2024	KESHABA @ KESHAB MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26596/2024	RAKESH BEHERA	SATYA RANJAN PATI	INFOCITY PS /390 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26599/2024	R.RAGHURAM PATRA	BISWA KUMAR MISHRA	SURADA /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26600/2024	SUMIT BAIDYA	HIMANSHU BHUSAN DASH	RAYAGADA G.R.P. /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26601/2024	HEMANTA ROHIDAS	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /104 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26602/2024	GANESH PRASAD SINGH	HIMANSHU BHUSAN DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26603/2024	MAHESH M	LAXMINARAYAN PATEL	NANDAPUR /163 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26604/2024	BABLU @ RAKESH KUMAR BADAPANDA	NARENDRA KUMAR LENKA	SARANAKUL /216 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26608/2024	SHEPHALI MANSINGH @SEFALEE MANSINGH	SUSANTA KUMAR BARAL	ATHGARH /216 /2014	AOR20220001297C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26609/2024	RADHASHYAM SAHOO	TUKUNA KUMAR MISHRA	RAYAGADA TOWN /157 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26611/2024	RAGU @ RAGHUNATH NAYAK	UMAKANTA MISHRA	RAJKANIKA /288 /2024	
		VS	VS	()	

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35	D-BLAPL/26613/2024	STATE OF ODISHA GIRIDHARI DWIBEDI @ DWIBEDY VS	PARTHA SARATHI NAYAK VS	// DEOGARH /400 /2024 ()	
36	D-BLAPL/26615/2024	STATE OF ODISHA SOMNATH KHILLA VS	AMIT BISWAL VS	// MATHILI /109 /2022 ()	
37	D-BLAPL/26617/2024	STATE OF ODISHA SUNIEL MALIK @ SUNIEL MALICK VS	AMIT BISWAL VS	// MOHANA /29 /2023 ()	
38	D-BLAPL/26620/2024	STATE OF ODISHA JAGANNATH SAHOO VS	PRASANTA KUMAR MISHRA VS	// BISRA /138 /2024 ()	
39	D-BLAPL/26626/2024	STATE OF ODISHA SARAT KUMAR MAHALIK VS	VIVEKANANDA JENA VS	// / /0 ()	
40	D-BLAPL/26631/2024	STATE OF ODISHA GOPABANDHU BEHERA VS	RAMESH CHANDRA MAHARANA VS	// PATKURA /23 /2023 ()	
41	D-BLAPL/26637/2024	STATE OF ODISHA RAJESH MOHANTA VS	BHABANI SHANKAR DASPARIDA VS	// BARIPADA SADAR /132 /2024 ()	
42	D-BLAPL/26642/2024	STATE OF ODISHA TULU @ JANMEJAYA NANDA PANIGRAHI VS	MANAS KUMAR CHAND VS	// BUGUDA /398 /2024 ()	
43	D-BLAPL/26643/2024	STATE OF ODISHA SWAYANSHU SAHOO VS	BISHNU PRASAD PRADHAN VS	// LAXMISAGAR P.S. /164 /2024 ()	
44	D-BLAPL/26645/2024	STATE OF ODISHA PURNANANDA @ PURNANDA NAYAK VS	SUBHENDU KUMAR NAYAK VS	// MAHILA P.S.(BBSR) /159 /2023 ()	
45	D-BLAPL/26649/2024	STATE OF ODISHA SK. HASEN ALLI @ SK. HASSN ALLI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// RAIRANGPUR TOWN /246 /2024 () //	

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46	D-BLAPL/26651/2024	SUKANTI KISAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /4 /2024 () //	
47	D-BLAPL/26652/2024	RAMAKANT DALAI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
48	D-BLAPL/26654/2024	SAROJ KUMAR MISHRA @ SAROJ MISHRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //	
49	D-BLAPL/26655/2024	NARESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /61 /2023 () //	
50	D-BLAPL/26657/2024	RANJEET SABAR @ RANJEET SHABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /175 /2024 () //	
51	D-BLAPL/26658/2024	SANSAR GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /90 /2024 () //	
52	D-BLAPL/26660/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /93 /2024 () //	
53	D-BLAPL/26665/2024	DEBADUTTA DAS VS STATE OF ODISHA(VIG.)	SUKANTA KUMAR DALAI VS	BALASORE VIGILANCE /30 /2023 () //	AOD20240000306C202400037
54	D-BLAPL/26666/2024	KISHORE @ KISHOR KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /115 /2024 () //	AOR20220001297C202400049
55	D-BLAPL/26668/2024	SOUMYAKANT MOHANTY VS DIRECTORATE OF ENFORCEMENT	BISWA CHANDAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /4 /2019 () //	
56	D-BLAPL/26680/2024	JACOB NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /43 /2019 () //	
57	D-BLAPL/26681/2024	RANJAN KUMAR SILA	SATYABRATA MOHANTY (1)	TIRTOL /81 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26684/2024	DEEPAK BEHERA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26685/2024	ANANDA SAHU	ANAM CHARAN PANDA	PATNAGARH /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26687/2024	DHARANIDHAR NAIK	SUKANTA KUMAR DALAI	JAIPATNA /192 /2024	AOD20240000306C202400038
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26700/2024	SARAT CHANDRA BEHERA	PRADEEP KUMAR ROUT	MADHUPATNA /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/38094/2024	JOGESWAR SATNAMI	ADV.	//	
		VS	VS	()	
		TULSA BAI		//	
63	D-CMAPL/38313/2024	HIRMICHI SAHU	ADV.	//	
		VS	VS	()	
		GURUBARI SAHU		//	
64	D-CMP/38149/2024	BHASKAR SAHOO	NIRANJAN PANDA	//	
		VS	VS	()	
		AJIT NARAYAN SAHOO @ AJI		//	
65	D-CMP/38151/2024	PITABASA PRADHAN	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	()	
		P.MANIKYAM REDDY		//	
66	D-CMP/38203/2024	SEBATI MUDULI @ SAHU	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		BHAGIRATHI SAHU		//	
67	D-CMP/38206/2024	SURESH MEHER	BUDHIRAM DAS	//	
		VS	VS	()	
		RANGADHAR MEHER		//	
68	D-CMP/38218/2024	MANMATH KUMAR SWAIN	AMIT PRASAD BOSE	//	
		VS	VS	()	

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69	D-CMP/38238/2024	SANTILATA SENA SOMANATH NAYAK VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// // 0 //	AOD20240000783C202400010
70	D-CMP/38275/2024	SURESH CHANDRA SAHU VS SUSHANTA KUMAR MOHAPATRA	SANJIB KUMAR BHANJADEO VS	// 0 //	
71	D-CONTC/38065/2024	RAMESH CHANDRA MISHRA VS PARUL PATAWARI, I.A.S	ADV. VS	// 0 //	
72	D-CONTC/38067/2024	BHUBANANDA MOHANTY VS ANU GARG,SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001535C202400065
73	D-CONTC/38076/2024	BIJAN KUMAR JENA VS VIR VIKRAM YADAV, IAS	ADV. VS	// 0 //	
74	D-CONTC/38081/2024	RABI NARAYAN PANDA VS SUNARAM SINGH, ASSISTANT MANAGER CUM INCHARGE GENERAL MANAGER, DISTRICT/INDUSTRIES CENTRE, GAJAPATI	ADV. VS	// 0 //	
75	D-CONTC/38083/2024	DILESWAR DANDASENA VS KARNA MALLICK, TAHASILDAR DEOGARH	ADV. VS	// 0 //	
76	D-CONTC/38086/2024	KHAGESWAR ROUT VS PRADEEP KUMAR NAG, DEO, KENDRAPARA	ADV. VS	// 0 //	
77	D-CONTC/38089/2024	BHAGIRATHI SAHOO VS PRADEEP KUMAR NAG, DEO KENDRAPARA	ADV. VS	// 0 //	
78	D-CONTC/38093/2024	JAGABANDHU SWAIN VS PRADEEP KUMAR NAG, DEO, KENDRAPARA	ADV. VS	// 0 //	
79	D-CONTC/38120/2024	PRADEEP KUMAR PRUSTY VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	

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80	D-CONTC/38123/2024	PRIYADARSHINI CHHATRIYA VS RADHAKANTA GARTIA, DEO, JHARSUGUDA	ADV. VS	// 0	
81	D-CONTC/38126/2024	HRUDANANDA PALEI VS DR. SANTOSH KUMAR ROUT, OES	JASHOBANTA DASH VS	// 0	
82	D-CONTC/38129/2024	KASHINATH SAHOO VS VIVEK JOSHI, IAS	ADV. VS	// 0	
83	D-CONTC/38132/2024	RABINARAYAN NAYAK VS BAIKUNTHANATH DALAI, SUPT. ENGINEER, NIMAPARA	ADV. VS	// 0	
84	D-CONTC/38136/2024	JUDHISTIRA PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0	
85	D-CONTC/38139/2024	CHAITANYA MAJHI VS ASWATHY S., IAS	ADV. VS	// 0	
86	D-CONTC/38143/2024	KISHORE CHANDRA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0	
87	D-CONTC/38145/2024	SARAT CHANDRA PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0	
88	D-CONTC/38150/2024	JATINDRA KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0	
89	D-CONTC/38154/2024	BAKUL MISTRY VS ASWATHY S., IAS	ADV. VS	// 0	
90	D-CONTC/38158/2024	BIMBADHAR RAO VS ASWATHY S., IAS	ADV. VS	// 0	
91	D-CONTC/38159/2024	MANAS RANJAN PUROHIT	ADV.	//	

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		VS	VS	0	
92	D-CONTC/38162/2024	BIJAY KETAN UPADHAYA, IAS MAMATA NAYAK	ADV.	//	
		VS	VS	0	
93	D-CONTC/38166/2024	SATYARANJAN SAHOO, IAS SATYABADI DASH	ADV.	//	
		VS	VS	0	
94	D-CONTC/38170/2024	RAGHURAM IYER, IAS PRABHAKAR PATRA	ADV.	//	
		VS	VS	0	
95	D-CONTC/38174/2024	PRABHU KALYAN PATNIK, ACCOUNTANT GENERAL (AG AND E), ODISHA PRIYABADINI PATRA	ADV.	//	
		VS	VS	0	
96	D-CONTC/38178/2024	PREM CHANDRA CHAUDHURY, DIRECTOR AGRICULTURE AND FOOD PRODUCTION SUSHIL KUMAR LAKRA	ADV.	//	
		VS	VS	0	
97	D-CONTC/38186/2024	Y.B. KHURANIA, IPS PRAMOD KUMAR MOHANTY	GYANA RANJAN SETHI	//	
		VS	VS	0	
98	D-CONTC/38189/2024	SHALINI PANDIT, IAS HRUDESWAR BEHERA	ADV.	//	
		VS	VS	0	
99	D-CONTC/38191/2024	ANU GARG, IAS BANAMALI BEHERA	ADV.	//	
		VS	VS	0	
100	D-CONTC/38234/2024	ANU GARG, IAS SATYANARAYAN RATH	ADV.	//	
		VS	VS	0	
101	D-CONTC/38242/2024	DR. SAUMYAROOPA RATH, TAHASILDAR SONEPUR ROHINI NAIK	ADV.	//	
		VS	VS	0	
102	D-CONTC/38246/2024	SASWATA MISHRA, IAS JENAMANI NAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/38251/2024	SASWATA MISHRA, IAS URBASI DEI VS	ADV. VS	// // 0	
104	D-CONTC/38252/2024	SASWATA MISHRA, IAS BIPIN BIHARI NAIK VS	ADV. VS	// // 0	
105	D-CONTC/38253/2024	SASWATA MISHRA, IAS DAMAYANTI MEHER VS	ADV. VS	// // 0	
106	D-CONTC/38256/2024	SASWATA MISHRA, IAS KRUSHNA CHANDRA PATEL VS	ADV. VS	// // 0	
107	D-CONTC/38257/2024	SASWATA MISHRA, IAS JAYAKUMARI PATEL VS	ADV. VS	// // 0	
108	D-CONTC/38258/2024	SASWATA MISHRA, IAS JAGANNATH NAIK VS	ADV. VS	// // 0	
109	D-CONTC/38260/2024	SASWATA MISHRA, IAS BHUJAMATI PATEL VS	ADV. VS	// // 0	
110	D-CONTC/38262/2024	SASWATA MISHRA, IAS RAMESH CHANDRA PATEL VS	ADV. VS	// // 0	
111	D-CONTC/38265/2024	SASWATA MISHRA, IAS SAROJINI PATEL VS	ADV. VS	// // 0	
112	D-CONTC/38266/2024	SASWATA MISHRA, IAS PREMANANDA RANA VS	ADV. VS	// // 0	
113	D-CONTC/38272/2024	SASWATA MISHRA, IAS DUKHABANDHU TANTI VS SASWATA MISHRA, IAS	ADV. VS	// // 0 //	

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114	D-CONTC/38273/2024	MANGUL GOUDA VS SASWATA MISHRA, IAS	ADV. VS	// ()	
115	D-CONTC/38274/2024	SUKANTI NAYAK VS SASWATA MISHRA, IAS	ADV. VS	// ()	
116	D-CONTC/38279/2024	RAJENDRA SETH VS SASWATA MISHRA, IAS	ADV. VS	// ()	
117	D-CONTC/38280/2024	TARULATA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()	
118	D-CONTC/38281/2024	SOURA KUMAR NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()	
119	D-CONTC/38283/2024	BIRANCHI NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()	
120	D-CONTC/38288/2024	DR.BHAKTI BHUSAN PATI VS ASWATHY S., IAS	ADHIRAJ MOHANTY VS	// ()	
121	D-CONTC/38290/2024	MANORANJAN MOHANTY VS ARAVIND AGRAWAL, IAS	MANOJ KUMAR MOHANTY VS	// ()	
122	D-CONTC/38292/2024	DR.SANJIB KUMAR JENAMANI VS ARAVIND AGRAWAL, IAS	MANOJ KUMAR MOHANTY VS	// ()	
123	D-CRLA/26561/2024	BAIA@KARAN KUMAR NAYAK@KARAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /203 /2024 ()	
124	D-CRLA/26566/2024	SANJAY KUMAR SAMAL@SANJAY SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /57 /2020 ()	
125	D-CRLA/26595/2024	SUDHAKAR PRADHAN	MANOJ BIHARI DAS	CUTTACK VIGILANCE /36 /2017	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
126	D-CRLA/26622/2024	KADAMBINI PARIDA	PRASANNA KUMAR NANDA	KISSANNAGAR PS /208 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/26646/2024	LITU MALLIK	AMITAV TRIPATHY	SURADA /71 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMA/26629/2024	JAGABANDHU MAHARANA @JAGA	ARUN KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/26513/2024	OMPRAVU PRASAD SAHU	DEO KUMAR AJMERIA	//	AOR20230000140C202400001
		VS	VS	()	
		RASHMITA SAHOO		//	
130	D-CRLMC/26526/2024	BIPIN BIHARI DASH	DEVASHIS PANDA	CUTTACK VIGILANCE /17 /2020	AOD20240000350C202400001
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
131	D-CRLMC/26531/2024	UTTAM @ UTTAMI @ KHANDI PRADHAN @ UTTAM	PRADHAN @ UTTAM	POLASARA PS /209 /2014	AOD20240000364C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/26533/2024	BAMADEV SANKHUAL	SOUBHAGYA KUMAR DASH	CUTTACK VIGILANCE /29 /2019	AOR20220001631C202400092
		VS	VS	()	
		DIRECTORATE VIGILANCE		//	
133	D-CRLMC/26548/2024	BALAKRUSHNA NAYAK	SUDHANSU SEKHAR DASH	KABISURYANAGAR /86 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/26555/2024	NAMITA NAIK	ANITA SAHOO	KHANDAPARA /21 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26559/2024	SHYAM SINGH @ SANDEEP SINGH	RAJIB LOCHAN PATNAIK	MALKANGIRI /29 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26565/2024	BHAGABAT PRASAD BHUYAN	NIRAJ KUMAR SETHI	MAHILA (BERHAMPUR) /62 /2022	
		VS	VS	()	

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137	D-CRLMC/26571/2024	STATE OF ODISHA SWADHIN BALIARSINGH VS	AVIRAM PATRA VS	// INFOCITY PS /142 /2024 ()	AOD20240000834C202400001
138	D-CRLMC/26578/2024	STATE OF ODISHA DR HARINDER SINGH VS	JAGJIT SINGH CHHABRA VS	// BRAJARAJNAGAR /187 /2019 ()	AOR20230000242C202400013
139	D-CRLMC/26581/2024	STATE OF ODISHA JHASAKETANA BAGHA @ JHASAKETAN BAGHA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /160 /2015 ()	
140	D-CRLMC/26584/2024	STATE OF ODISHA RABINDRANATH PRADHAN VS	KAUSHIK SWAIN VS	// KANPUR /116 /2022 ()	
141	D-CRLMC/26589/2024	STATE OF ODISHA LALA@SUSANTA @BIKAS BARIK VS	PITAMBAR JENA VS	// BARIA /10 /2009 ()	
142	D-CRLMC/26605/2024	STATE OF ODISHA P. DALAMMA VS	DINESH KUMAR MOHANTY VS	// GOLANTHARA (BERHAMPUR) /307 /2023 ()	AOD20220003518C202400003
143	D-CRLMC/26606/2024	STATE OF ODISHA NIDHICHARAN NAIK VS	BASUDEV PUJARI VS	// DEOGARH /102 /2006 ()	AOD20220004505C202400043
144	D-CRLMC/26610/2024	STATE OF ODISHA PREMANANDA JENA VS	LAXMINARAYAN PATEL VS	// Maitri Vihar PS /93 /2023 ()	
145	D-CRLMC/26625/2024	STATE OF ODISHA PANKAJ KUMAR PARIDA VS	SIDHARTHA DAS VS	// EOW,BHUBANESWAR /23 /2023 ()	
146	D-CRLMC/26628/2024	STATE OF ODISHA MUMTAJ BEGUM VS	SANJIB KUMAR BHANJADEO VS	// BELPAHAR /22 /2024 ()	
147	D-CRLMC/26630/2024	STATE OF ODISHA KANHU CHARAN GOUDA VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /285 /2018 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/26639/2024	NIRAJ PRADHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BHADRAK RURAL /461 /2020 () //	
149	D-CRLMC/26640/2024	TUMBANATH PANDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	KABISURYANAGAR /85 /2024 () //	
150	D-CRLMC/26647/2024	SAROJ RANJAN RATHA VS STATE OF ODISHA(VIG.)	BIDYADHAR MANSING VS	SAMBALPUR VIGILANCE /21 /2020 () //	
151	D-CRLMC/26659/2024	BISI @ BISHIKESHAN GATAN @ BISIKESAN GATAN VS STATE OF ODISHA	SHYAM MANOHAR VS	JEYPORE SADAR /119 /2017 () //	
152	D-CRLMC/26664/2024	UMESH KURREY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TUREIKELA /234 /2022 () //	
153	D-CRLMC/26673/2024	RAJENDRANATH DASH @ DAS VS STATE OF ODISHA(VIG.)	MANORANJAN MOHAPATRA VS	BHUBANESWAR VIGILANCE /65 /2017 () //	
154	D-CRLMC/26682/2024	JITU @ JITENDRA BHOI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	PURI SADAR /108 /2012 () //	AOR2022000014C202400038
155	D-CRLMP/26591/2024	RATNALA NISHANTA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	/ /0 () //	
156	D-CRLMP/26634/2024	ANITA PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MADHUPATNA /311 /2022 () //	
157	D-CRLMP/26648/2024	HAJARA BIBI VS STATE OF ODISHA	NIRANJAN BEHERA VS	SIMULIA /64 /2019 () //	AOR20220001297C202400046
158	D-CRLMP/26674/2024	BIKASH PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	GHATAGAON /119 /2024 () //	
159	D-CRLREV/26511/2024	PRASANT KUMAR DAS	PRADIPTA BEURA	//	AOD20220004020C202400052

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		VS	VS	()	
160	D-CRLREV/26530/2024	STATE OF ODISHA BISHNUPADA RAUL	DEVI PRASAD DASH	//	
		VS	VS	()	
161	D-CRLREV/26539/2024	STATE OF ODISHA BANSIDHAR NAYAK @ KANHA	S.S.RAY (2)	//	KANAS /89 /2021
		VS	VS	()	
162	D-CRLREV/26542/2024	STATE OF ODISHA BABUL SINGH @ BABAL SINGH	ANIRUDHA DAS	//	K.BALANG /350 /2024
		VS	VS	()	
163	D-CRP/38210/2024	STATE OF ODISHA SRI SRI RADHAKRUSHNA JEW BIJE SALDIHA	NIRANJAN LENKA	//	
		VS	VS	()	
164	D-FAO/38062/2024	HAREKRUSHNA JENA SASTIRANI BALESHWAR	SATYABAN SAHOO	//	
		VS	VS	()	
165	D-FAO/38063/2024	UNION OF INDIA MANGAL PRASAD	SATYABAN SAHOO	//	
		VS	VS	()	
166	D-FAO/38098/2024	UNION OF INDIA SUDASHNA PATRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
167	D-LAA/38188/2024	UNION OF INDIA JOGENDRA KALO	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
168	D-MACA/38077/2024	COLLECTOR, SUNDARGARH GIRIJA SANKAR PATI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
169	D-MACA/38078/2024	BHAGYADHARA DALAI D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARGARH	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
170	D-MACA/38125/2024	KHITESWARI MALIK KUMUDINI SAMAL	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	

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171	D-MACA/38184/2024	GURUCHARAN MUNDA AKASH MEHER VS ORIENTAL INSURANCE CO.LTD., BARGARH	KAPILA CHARAN NAYAK VS	// // 0 //	
172	D-MACA/38197/2024	SANDHYA SAHOO VS MD.KHAIRUDDIN	MANAS KUMAR CHAND VS	// 0 //	
173	D-MACA/38225/2024	PRADIP BHOI VS BHAGYADHARA DALAI	PRADEEP KUMAR MISHRA VS	// 0 //	
174	D-MATA/38072/2024	SIRLA BODAMMA VS SIRLA PRAKASHAM	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400091
175	D-MATA/38137/2024	B.SUMAN KUMAR VS SRINIMISHA	RAMANI KANTA PATTANAIAK VS	// 0 //	
176	D-MATA/38185/2024	CHHABINDRA OJHA VS APARAJITA MOHARANA @ OJHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
177	D-RPFAM/38241/2024	DAMODAR SAHOO VS SASMITA SAHOO	BINAYAK MOHAPATRA VS	// 0 //	
178	D-RPFAM/38271/2024	NITISH KUMAR BHADRA VS JAYASHREERANI BHADRA@SUPRANA DASH	PRABHU PRASANNA BEHERA VS	// 0 //	
179	D-RSA/38114/2024	MANGRA ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
180	D-RSA/38118/2024	RANJIT KUMAR BHAGAT VS BALKRISHNA MISHRA	SUBHADUTTA ROURAY VS	// 0 //	
181	D-RSA/38164/2024	JAMUNA MAJHI VS PALO TAMUDIA	DR. SUJATA DASH VS	// 0 //	

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182	D-RSA/38168/2024	SHAILABALA MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
183	D-RSA/38276/2024	BANSIDHAR NAYAK VS MAYADHAR NAYAK	AMITAV TRIPATHY VS	// () //	
184	D-RVWPET/38090/2024	DHARITREE PATEL VS M/S. NEW INDIA ASSURANCE CO. LTD.,BOLANGIR	SANJEEV UDGATA VS	// () //	
185	D-TRP(C)/38228/2024	MANASWEETA KUNDA@SAHOO VS HEMANT KUMAR SAHOO	DINESH CHANDRA RAY VS	// () //	
186	D-WA/38047/2024	STATE OF ODISHA VS RAMA CHANDRA BEHERA	A.G.A. VS	// () //	LOD20240000172C202400098
187	D-WA/38049/2024	STATE OF ODISHA VS SUKANTI LATA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// () //	LOD20240000200C202400016
188	D-WA/38050/2024	STATE OF ODISHA VS ANANTA KUMAR DALAI	DEBASIS MOHAPATRA, A.S.C. VS	// () //	LOD20240000172C202400099
189	D-WA/38051/2024	STATE OF ODISHA VS LAKSHMI KUMARI NAIK	BIPLAB MOHANTY, A.G.A. VS	// () //	LOD20240000172C202400100
190	D-WA/38052/2024	STATE OF ODISHA VS HEMANTA KUMAR MISHRA	DEBASIS MOHAPATRA, A.S.C. VS	// () //	LOD20240000194C202400051
191	D-WA/38053/2024	STATE OF ODISHA VS PRAFULLA KUMAR BHOI	DEBASIS MOHAPATRA, A.S.C. VS	// () //	LOD20240000200C202400018
192	D-WA/38054/2024	STATE OF ODISHA VS LOKANATH BEHERA	ABHAYA KUMAR SHARMA, A.G.A. VS	// () //	LOD20240000172C202400101
193	D-WA/38060/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000200C202400017

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		VS	VS	()	
194	D-WA/38068/2024	DEVID KESHAREE MAHANTA STATE OF ODISHA	M.K. BALABANTARAY,A.G.A	//	LOD20240000200C202400020
		VS	VS	()	
195	D-WA/38069/2024	MAMATA DAS PRINCIPAL SECRETARY TO GOVT., PR AND DW DEPT	A.G.A	//	LOD20240000194C202400052
		VS	VS	()	
196	D-WA/38070/2024	LALITA MAHAKUD STATE OF ODISHA	M.K.BALABANTRAY,A.G.A	//	LOD20240000172C202400102
		VS	VS	()	
197	D-WA/38071/2024	SUBASINI SAHOO STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202400021
		VS	VS	()	
198	D-WA/38096/2024	SARAT CHANDRA MISHRA SUDHIR KU.PANDA	MOHAN CHARAN JENA	//	
		VS	VS	()	
199	D-WA/38146/2024	STATE OF ODISHA PRINCIPAL IN CHARGE CUM SECY OF SVM AUTONOMOUS COLLEGE	MOHINI KUMAR JAGATSINGHPUR	//	
	WA/2398/2024	VS	VS	()	
200	D-WA/38169/2024	STATE OF ODISHA SAKURU SURYAM	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
201	D-WA/38192/2024	UNION OF INDIA PRADIPTA KUMAR BEHERA	BIJAY KUMAR MOHANTY	//	
		VS	VS	()	
202	D-WA/38249/2024	SUNDARAM FINANCE LTD.,JAGATSINGHPUR STATE OF ODISHA	R.N.MISHRA,A.G.A	//	LOD20240000194C202400053
		VS	VS	()	
203	D-WA/38284/2024	NIMAI CHARAN KAR MD.AHEMAD KHAN	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
204	D-WP(C)/38043/2024	UNION OF INDIA SULOCHANA PATTANAYAK	ANUP NARAYAN MOHANTY	//	AOR20220003930C202400006
		VS	VS	()	

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205	D-WP(C)/38044/2024	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE COMMISSIONERATE PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// // 0 //	AOR20220001789C202400016
206	D-WP(C)/38045/2024	KARISMA KHUNTIA VS COMMISSIONER OF CT AND GST, ODISHA.	ANUP NARAYAN MOHANTY VS	// // 0 //	AOR20220003930C202400007
207	D-WP(C)/38046/2024	SUJATA TRIPATHY VS THE COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// // 0 //	
208	D-WP(C)/38048/2024	RABI NARAYAN MUDULI VS THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, GRAND ROAD, PURI	TRILOCHAN PANIGRAHI VS	// // 0 //	
209	D-WP(C)/38055/2024	KISHAN CHANDRA SAHU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //	
210	D-WP(C)/38056/2024	TRINATH PRASAD DAS VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0 //	
211	D-WP(C)/38057/2024	JHARANA KUANAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //	
212	D-WP(C)/38058/2024	SUBBASIS DAS VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0 //	
213	D-WP(C)/38059/2024	BIJAY KUMAR MAHAPATRA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0 //	
214	D-WP(C)/38061/2024	SUMAN KUMAR BEHERA VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING(NIOS), UTTARPRADESH	DEBASHISHA HOTA VS	// // 0 //	AOR20220001293C202400006
215	D-WP(C)/38064/2024	SUJATARANI DAS VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0 //	

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216	D-WP(C)/38066/2024	JUGAL KISHORE PARIDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //	
217	D-WP(C)/38073/2024	RAJ KUMAR SHARMA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
218	D-WP(C)/38074/2024	PRABHAT KUMAR BRAHMA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
219	D-WP(C)/38075/2024	PINKI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
220	D-WP(C)/38079/2024	PRAFULLA KUMAR PALEI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
221	D-WP(C)/38080/2024	BIMALA CHANDRA MATGAJSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
222	D-WP(C)/38082/2024	DINABANDHU MISHRA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
223	D-WP(C)/38084/2024	NILAKANTHA GOUDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
224	D-WP(C)/38085/2024	KRISHNA CHANDRA BEHERA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
225	D-WP(C)/38087/2024 WP(C)/21925/2024	TIKAM CHAND SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
226	D-WP(C)/38088/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //	AOD20240000536C202400007
227	D-WP(C)/38091/2024	NILAMANI SENAPATI	JAYANANDA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/38092/2024	PRAKASH CHANDRA GAJIBILI	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/38095/2024	ANASUYA NANDA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/38097/2024	TRILOCHANA BEHERA	GOKHA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/38099/2024	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD	WALANKSAD NANDA	//	
		VS	VS	0	
		APPELLATE AUTHORITY UNDER PAYMENT OF G.A CUM -JOINT LABOUR COMMNR, BBSR		//	
232	D-WP(C)/38100/2024	KEDAR NATH MOHARANA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/38101/2024	DAMODAR PATRA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/38102/2024	SABITRI NAYAK	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/38103/2024	LAXMINARAYAN MAJHI	GOPAL SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/38104/2024	KHIRDHAR MAJHI	GOPAL SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/38105/2024	PRABHAKAR PATTNAIK	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/38106/2024	SYED SHAHRUDDIN AHMED	JAYANANDA JENA	//	
		VS	VS	0	

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239	D-WP(C)/38107/2024	STATE OF ODISHA PURNIMA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
240	D-WP(C)/38108/2024	STATE OF ODISHA GOPAL MAHI VS	GOPAL SINHA VS	// // 0	
241	D-WP(C)/38109/2024	STATE OF ODISHA SIBARAM PANDA VS	ASITA KUMAR NAYAK VS	// // 0	AOD20240000536C202400008
242	D-WP(C)/38110/2024	STATE OF ODISHA M/S. SHREE BALAJI COAL TRADERS LTD,CUTTACK VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400047
243	D-WP(C)/38111/2024	COMMISSIONER OF COMMERCIAL TAXS AND GOODS AND SERVICES TAX,ODISHA NABIN PRADHAN VS	SAILABALA JENA VS	// // 0	
244	D-WP(C)/38112/2024	STATE OF ODISHA KAUSTUVA KISHORE JENA VS	GOUTAM KUMAR ROUTH VS	// // 0	
245	D-WP(C)/38113/2024	MANAGING DIRECTOR, TATA STEEL, JAJPUR BIJAYA CHANDRA BAHINIPATI VS	RABINDRA KUMAR PATNAIK VS	// // 0	
246	D-WP(C)/38115/2024	ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT DR.HAREKRUSHNA MAHATAB SANSKRUTI PAERIS, VS	DR.NIVRITIMAR SAMANTARAY VS	// // 0	
247	D-WP(C)/38116/2024	STATE OF ODISHA BHIKARI CHARAN SADANGI VS	RABINDRA KUMAR PATNAIK VS	// // 0	
248	D-WP(C)/38117/2024	ADDL CHIEF SECRETARY WATER RESOURCES DEPARTMENT B.B.S.R GOVINDA CHADRA SAHANI VS	SATYA RANJAN MOHAPATRA VS	// // 0	
249	D-WP(C)/38119/2024	STATE OF ODISHA AKSHYA KUMAR BEHERA VS	GOPINATH PANDA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/38121/2024	DUSMANTA JENA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
251	D-WP(C)/38122/2024	DUSASANA SWAIN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
252	D-WP(C)/38124/2024	SUPRAVA MAHARANA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
253	D-WP(C)/38127/2024	M/S UNI PROFILES PVT. LTD. VS THE COMNR. OF C.T AND G.S.T., ODISHA, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/38128/2024	PRATIVA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
255	D-WP(C)/38130/2024	ABHYA KUMAR MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
256	D-WP(C)/38131/2024	AKSHAYA KUMAR MAHARANA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
257	D-WP(C)/38133/2024	JAGANNATH ROUT VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //	
258	D-WP(C)/38134/2024	CHAHAT BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
259	D-WP(C)/38135/2024	JANAKI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/38138/2024	JYOTI MANJARI SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	
261	D-WP(C)/38140/2024	SUDAM CHARAN SAHU	BAIDHAR SAHOO	//	

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		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA		//	
262	D-WP(C)/38141/2024	HAREKRUSHNA SENAPATI	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/38142/2024	GOUTAM NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		REGIONAL MANAGER RBI		//	
264	D-WP(C)/38144/2024	PRAKASH KUMAR BISWAL	SUJATA JENA	//	
		VS	VS	0	
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//	
265	D-WP(C)/38147/2024	PARTHA PRATIMA PANI	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/38148/2024	JITENDRA KUMAR DAS	SUJATA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38152/2024	ASHOK KUMAR MOHANTY	RAMESH CHANDRA NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/38153/2024	PURANJAYA PANIGRAHI	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/38155/2024	RAJ KISHORE SWAIN	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/38156/2024	NIRANJAN SWAIN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		TPCODL (A TATA POWER AND ODISHA GOVERNMENT JOINT VENTURE), BBSR		//	
271	D-WP(C)/38157/2024	MUKUNDA CHANDRA RAY	PRATAP KESHARI DEO	//	
		VS	VS	0	
		APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER, CUMDY. ELECTRICAL INSPECTOR, JAIPUR		//	
272	D-WP(C)/38160/2024	NIMAIN CHARAN MOHAPATRA	SOUMYA MISHRA	//	
		VS	VS	0	

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273	D-WP(C)/38161/2024	STATE OF ODISHA PRAFULLA KUMAR PANDE VS	SIDHESWAR MALLIK VS	// // 0	
274	D-WP(C)/38163/2024	STATE OF ODISHA WOMENS COMMUNITY MANAGEMENT GROUP, KHURDA VS	SUDAMYA MISHRA VS	// // 0	
275	D-WP(C)/38165/2024	UNION OF INDIA RAMESH CHANDRA MOHAPATRA VS	DEBASIS ROUT VS	// // 0	
276	D-WP(C)/38167/2024	STATE OF ODISHA ABHIJIT MISHRA VS	BIBHU PRASAD MOHANTY VS	// // 0	
277	D-WP(C)/38171/2024	JASMIN MISHRA BIBEKANANDA AGASTY VS	DEBASIS ROUT VS	// // 0	
278	D-WP(C)/38172/2024	STATE OF ODISHA SURYAMANI PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/38173/2024	STATE OF ODISHA BRAHMANANDA SAHOO VS	PRASANNA KUMAR SAHOO VS	// // 0	
280	D-WP(C)/38175/2024	STATE OF ODISHA AMBARISH MEHER VS	DEBASIS ROUT VS	// // 0	
281	D-WP(C)/38176/2024	STATE OF ODISHA RITA KANUNGO VS	RAMA PRASAD DALAI VS	// // 0	
282	D-WP(C)/38177/2024	STATE OF ODISHA SASMITA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
283	D-WP(C)/38179/2024	STATE OF ODISHA SUBASH CHANDRA MUNI VS	BISWABIHARI MOHANTY VS	// // 0	AOR20220001789C202400018
		STATE OF ODISHA		//	

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284	D-WP(C)/38180/2024	DEENABANDHU BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001789C202400017
285	D-WP(C)/38181/2024	SUBASINI BANCHHOR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/38182/2024	SARAT CHANDRA SAHOO VS STATE OF ORISSA	AUROBINDA SAHOO VS STATE OF ORISSA	// 0 //	
287	D-WP(C)/38183/2024	BSUSMITA DILA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/38187/2024	USHABAI PATEL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/38190/2024	SUKANTA KUMAR NANDI VS GAS AUTHORITY OF INDIA LTD	GOPAL PRASAD JENA VS GAS AUTHORITY OF INDIA LTD	// 0 //	
290	D-WP(C)/38193/2024	SUREKHA BANCHHOR VS STATE OF OODISHA	AKSHAYA KUMAR PANDEY VS STATE OF OODISHA	// 0 //	
291	D-WP(C)/38194/2024	SHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/38196/2024	SRINIBAS PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/38198/2024	KSHITISH KUMAR PATRA VS STATE OF ODISHA	ASHOK KUMAR APAT VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/38199/2024	NABAGHANA JENA VS STATE OF ODISHA	NIRANJAN BEHERA VS STATE OF ODISHA	// 0 //	AOR20220001297C202400047
295	D-WP(C)/38200/2024	ANURAG BOUK	NIHAL RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/38201/2024	SANKAR BEHARA	BISWABIHARI MOHANTY	//	AOR20220001789C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/38202/2024	LADI MURALI KRISHNA	BISWABIHARI MOHANTY	//	AOR20220001789C202400020
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/38204/2024	NIRAKAR MAHALIK	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHADRAK		//	
299	D-WP(C)/38205/2024	KISHORI BHOI	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/38207/2024	PREMALATA JENA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/38208/2024	SAYED ZAHIRUL HAQUE	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
302	D-WP(C)/38209/2024	GANGA PRADHAN	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/38211/2024	SOUMENDRA KUMAR SAHOO	SATYABRATA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/38212/2024	BABU MALIKA	BISWABIHARI MOHANTY	//	AOR20220001789C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/38213/2024	PRAMODINI PRADHAN	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/38214/2024	PRAKASH KUMAR SAHOO	SATYABRATA MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/38215/2024	STATE OF ODISHA UCO BANK VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
308	D-WP(C)/38216/2024	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP JANATA PRADHAN VS	AKSHAYA KUMAR PANDEY VS	// // 0	
309	D-WP(C)/38217/2024	STATE OF ODISHA DANDAPANI MOHANTY VS	PRASANTA KUMAR JENA VS	// // 0	
310	D-WP(C)/38219/2024	STATE OF ODISHA HIMANSHU ROUTH VS	GHANASHYAM DASH VS	// // 0	
311	D-WP(C)/38220/2024	RESERVE BANK OF INDIA SANDHYARANI PATTANAIK VS	KAILASH CHANDRA MISHRA VS	// // 0	AOR20230000698C202400012
312	D-WP(C)/38221/2024	CHAIRMAN CUM MANAGING DIRECTOR,ODISHA STATE ROAD TRANSPORT CORPORATION,KHORDHA MANGU MINZ VS	TUSAR KUMAR MISHRA VS	// // 0	
313	D-WP(C)/38222/2024	STATE OF ODISHA RITARANI MUDULI VS	APARESH BHOI VS	// // 0	
314	D-WP(C)/38223/2024	STATE OF ODISHA PURUSOTAM DAKUA VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
315	D-WP(C)/38224/2024	STATE OF ODISHA RANJAN KUMAR JENA VS	SIDHARTHA DAS VS	// // 0	
316	D-WP(C)/38226/2024	STATE OF ODISHA ABHIRAM SAHU VS	ASHOK DAS VS	// // 0	
317	D-WP(C)/38227/2024	ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION KRISHNA CHANDRA PRADHAN VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/38229/2024	TARINI CHARANA PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
319	D-WP(C)/38230/2024	PRATAP SINGH NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
320	D-WP(C)/38231/2024	GOBARDHAN SAHU VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //	
321	D-WP(C)/38232/2024	DEBARAJ PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
322	D-WP(C)/38233/2024	JITENDRA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
323	D-WP(C)/38235/2024	AGANI DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
324	D-WP(C)/38236/2024	DANDASI BEHERA VS ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	ASHOK DAS VS	// 0 //	
325	D-WP(C)/38237/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	SASIM AJITAV PATNAIK VS	// 0 //	
326	D-WP(C)/38239/2024	GADADHAR LENKA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
327	D-WP(C)/38240/2024	JAGABANDHU DASH VS PURNA CHANDRA AGASTI	BANSHIDHAR BAUG VS	// 0 //	AOD20240000783C202400011
328	D-WP(C)/38243/2024	ANJANA KUMARA PADHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202400023
329	D-WP(C)/38244/2024	PRASANNA KUMAR SWAIN	BISWABIHARI MOHANTY	//	AOR20220001789C202400024

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/38245/2024	RAMAKANTA DAS	BISWABIHARI MOHANTY	//	AOR20220001789C202400022
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/38247/2024	DISTRICT YOUNG LAWYERS FORUM, PURI	SUSANTA KUMAR BARAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/38248/2024	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD., BBSR	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/38250/2024	BIJAYA KUMAR NAHAK	ASHOK DAS	//	
		VS	VS	()	
		ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION		//	
334	D-WP(C)/38254/2024	GANESH MOHAPATRA	AGASTI KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/38255/2024	ARYADEV LOGISTATE PVT. LTD, BBSR	SATYANARAYAN PATTANAIAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/38259/2024	KAILASH CHANDRA MAHAPATRA	RABI NARAYAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/38261/2024	GOURAB LIMA	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/38263/2024	MITALI MADHUSMITA MALLICK	SURYA KANTA PARHI	//	
		VS	VS	()	
		MR.TAPOMAYA PATTANAYAK		//	
339	D-WP(C)/38264/2024	PRAMOD KUMAR TRIPATHY @ PRAMOD TRIPATHY	AMITAV TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/38267/2024	BIJU PATTNAIK B.SC.NURSING COLLEGE, BARIPADA	RAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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341	D-WP(C)/38268/2024	STATE OF ORISSA ASHOK KUMAR SAHU @ SAHOO VS	AMIT KUMAR NATH VS	// // 0	
342	D-WP(C)/38269/2024	STATE OF ODISHA SUMITRA KHILLA VS	ARUPANANDA GOSWAMY VS	// // 0	
343	D-WP(C)/38270/2024	STATE OF ODISHA SUNIL KUMAR SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
344	D-WP(C)/38277/2024	YES BANK LTD. CUTTACK SANJUKTA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
345	D-WP(C)/38278/2024	STATE OF ODISHA BINMAYA KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
346	D-WP(C)/38282/2024	STATE OF ORISSA KRUSHNA CHANDRA DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
347	D-WP(C)/38285/2024	STATE OF ORISSA ARYADEV LOGISTATE PVT,LTD VS	SATYANARAYAN PATTANAİK VS	// // 0	
348	D-WP(C)/38286/2024	STATE OF ODISHA SANKARA GOCHHAYAT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
349	D-WP(C)/38287/2024	STATE OF ORISSA JYOSTNA RANI RANA VS	PRATİK DASH VS	// // 0	
350	D-WP(C)/38289/2024	STATE OF ODISHA JAGANNATH DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
351	D-WP(C)/38291/2024	STATE OF ORISSA KAILASH CHANDRA CHAND VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

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352	D-WP(C)/38293/2024	KEDRUKA SUBASH @ SUBASH KENDRUKA @ SUBASH KENDRUKA VS STATE OF ODISHA	CHANDAN KENDRUKA	// 0 //	
353	D-WP(C)/38294/2024	DHRUBA CHARAN NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA	// 0 //	
354	D-WP(C)/38295/2024	DHIREN KUMAR NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA	// 0 //	
355	D-WP(C)/38296/2024	SANJUKTA PRADHAN VS STATE OF ODISHA	RAJJEET ROY	// 0 //	
356	D-WP(C)/38297/2024	SUMAN MUNDA VS STATE OF ODISHA	BISWAJIT NAYAK	// 0 //	
357	D-WP(C)/38298/2024	SULOCHANA KANHAR VS STATE OF ODISHA	ARUPANANDA GOSWAMY	// 0 //	
358	D-WP(C)/38299/2024	NAMITA KOPE VS STATE OF ODISHA	ARUPANANDA GOSWAMY	// 0 //	
359	D-WP(C)/38300/2024	SAROJ BARIK VS STATE OF ODISHA	JAYDEEP PAL	// 0 //	
360	D-WP(C)/38301/2024	SANJIB BERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI	// 0 //	
361	D-WP(C)/38302/2024	DIPIKA BISWAS VS STATE OF ODISHA	ARUPANANDA GOSWAMY	// 0 //	
362	D-WP(C)/38303/2024	SRIDHAR MISHRA VS STATE OF ODISHA	MAHESWAR MOHANTY	// 0 //	
363	D-WP(C)/38304/2024	DAYANIDHI MOHANTA	SURYAKANTA DWIBEDI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/38305/2024	SUDARSAN SAHOO	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/38306/2024	SUREKHA SETHY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
366	D-WP(C)/38307/2024	FULA MURMU @ PHULA MURMU	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/38308/2024	SURYAKANTA BOSE	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/38309/2024	SUNANDA KAR @ RATH	MAHESWAR MOHANTY	//	
		VS	VS	0	
		SUDIP RATH		//	
369	D-WP(C)/38310/2024	JHUNURANI @ JHULURANI BEJ	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/38311/2024	PURNA CHANDRA ROY	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/38312/2024	SATYANARYAN GNM TRAINING COLLEGE	PARSURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/38314/2024	SANDIP KUMAR MISHRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/38315/2024	SATYANARAYAN COLLEGE OF NURSING, MALKANGIRI	PARSURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/38316/2024	SAHAYOGA COLLEGE OF NURSING	PARSURAM DAS	//	
		VS	VS	0	

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375	D-WP(C)/38317/2024	STATE OF ODISHA RAMA CHANDRA RAY VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
376	D-WP(C)/38318/2024	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	NIRANJAN BISWAL VS	// // ()	
377	D-WP(C)/38319/2024	THE INSTITUTE OF CHEMICAL TECHNOLOGY CRYOGENEX INSTITUE OF MEDICAL SCIENCE AND RESEARCH MAL KANGIRI VS	PARSURAM DAS VS	// // ()	
378	D-WP(C)/38320/2024	STATE OF ODISHA ANANTA MEMORIAL COLLEGE OF NURSING VS	PARSURAM DAS VS	// // ()	
379	D-WP(C)/38321/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	AMIT KUMAR NATH VS	// // ()	
380	D-WP(C)/38322/2024	STATE OF ODISHA LAXMIDHAR ROUT VS	SABYASACHI MISHRA VS	// // ()	
381	D-WP(C)/38323/2024	STATE OF ODISHA CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION VS BINODINI ROU TRAY	PRATIK DAS VS	// // ()	
382	D-ABLAPL/26505/2024	MAHESWAR SAHOO VS	SARAT KUMAR RAYAGURU VS	PURI SADAR /219 /2022 ()	AOR20220001157C202400009
383	D-ABLAPL/26506/2024	STATE OF ODISHA MANOJ SUNA VS	PRASANTA KUMAR ROU TRAY VS	// // ()	AOD20240000391C202400076
384	D-ABLAPL/26507/2024	STATE OF ODISHA SUDAM MAHANA@MAHARANA VS	SAMBIT SAMAL VS	// // ()	AOD20240000276C202400043
385	D-ABLAPL/26508/2024	STATE OF ODISHA MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROU TRAY VS	// // ()	AOD20240000391C202400081

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386	D-ABLAPL/26509/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /319 /2024 () //	AOD20240000391C202400080
387	D-ABLAPL/26510/2024	BAPI JENA @ANIL KUMAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SINGLA /149 /2024 () //	AOR20220002787C202400116
388	D-ABLAPL/26514/2024	ANANTA KHATUA @ ANIA CHUA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /279 /2024 () //	AOR20220002787C202400115
389	D-ABLAPL/26515/2024	SAHADEB SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //	
390	D-ABLAPL/26516/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /464 /2024 () //	AOD20240000391C202400084
391	D-ABLAPL/26517/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /297 /2024 () //	AOD20240000391C202400073
392	D-ABLAPL/26518/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /180 /2024 () //	AOD20240000391C202400075
393	D-ABLAPL/26519/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /318 /2024 () //	AOD20240000391C202400078
394	D-ABLAPL/26520/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /317 /2024 () //	AOD20240000391C202400077
395	D-ABLAPL/26521/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /463 /2024 () //	AOD20240000391C202400083
396	D-ABLAPL/26522/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /462 /2024 () //	AOD20240000391C202400082
397	D-ABLAPL/26524/2024	MANOJ SUNA	PRASANTA KUMAR ROUTRAY	BARGARH RURAL /179 /2024	AOD20240000391C202400074

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/26525/2024	HARISH CHANDRA ROUT @BABU	KHUSBU PANIGRAHI	//	AOR20220002787C202400117
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/26527/2024	ABDUL SAHIL KHAN	ANITA SAHOO	REMUNA /66 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/26528/2024	ABDUL SAHIL KHAN	ANITA SAHOO	REMUNA /68 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/26532/2024	AMIR KHAN	RAJESH RANJAN SAHOO	DHENKANAL SADAR /642 /2024	AOD20240000612C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/26534/2024	TAPAN KUMAR BAISAKHA	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /36 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/26535/2024	BAPI JENA@BAPIN JENA	SOUBHAGYA KUMAR DASH	NANDIPADA /247 /2024	AOR20220001631C202400095
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/26536/2024	RASMI RANJAN BARIK	SOUBHAGYA KUMAR DASH	MOTANGA /336 /2024	AOR20220001631C202400093
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/26537/2024	MANOJ KUMAR BEHERA @ BANTI @ MANOJ BEHERA	AMULYA RATNA PANDA	BALASORE TOWN /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/26538/2024	SAGAR BEHERA	PANCHANAN PANIGRAHI	BHUBAN /399 /2024	AOD20240000001C202400262
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/26543/2024	DEEPAK PRADHAN	AMULYA RATNA PANDA	BALASORE TOWN /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/26544/2024	UDIT NARAYAN KICHINDIA	SURESH KUMAR JENA	MAHILA PS SAMBALPUR /80 /2024	
		VS	VS	()	

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409	D-ABLAPL/26546/2024	STATE OF ODISHA INDRAJIT KUMAR GUPTA @ RANJIT VS	SURESH KUMAR JENA VS	// / /0 ()	
410	D-ABLAPL/26547/2024	STATE OF ODISHA RUKMANI KICHINDIA VS	SURESH KUMAR JENA VS	// MAHILA PS SAMBALPUR /80 /2024 ()	
411	D-ABLAPL/26550/2024	STATE OF ODISHA RATNAKAR MAHAPATRA @ MOHAPATRA VS	JUGALA KISHORE PANDA VS	// / /0 ()	
412	D-ABLAPL/26553/2024	STATE OF ODISHA AKSHYA MUNDA @ AKSHAY MUNDA @ AYA VS	JUGALA KISHORE PANDA VS	// RAIRAKHOL /170 /2022 ()	
413	D-ABLAPL/26557/2024	STATE OF ODISHA BHIMASEN DEHURI VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /245 /2024 ()	
414	D-ABLAPL/26560/2024	STATE OF ODISHA ARABINDA BARIK VS	BISHNU BRATA SINGH VS	// SINGLA /141 /2024 ()	
415	D-ABLAPL/26562/2024	STATE OF ODISHA BHIMASEN DEHURI VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /220 /2024 ()	
416	D-ABLAPL/26564/2024	STATE OF ODISHA RAJANI KUMAR DAS VS	KULDEEP MOHANTY VS	// UDALA /279 /2024 ()	
417	D-ABLAPL/26568/2024	STATE OF ODISHA JEBAN SAHU VS	ASIT KUMAR JENA VS	// MATHILI /150 /2024 ()	
418	D-ABLAPL/26569/2024	STATE OF ODISHA BHIMASEN DEHURI VS	LAXMIDHAR MAHAPATRA VS	// CHANDAKA P.S. /22 /2024 ()	
419	D-ABLAPL/26573/2024	STATE OF ODISHA BIJAY MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /386 /2024 () //	

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420	D-ABLAPL/26576/2024	E.SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	ASKA /477 /2023 () //	AOR20220001914C202400017
421	D-ABLAPL/26582/2024	KHAWAJA SIRAJUDDIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	JAGATPUR /425 /2024 () //	
422	D-ABLAPL/26585/2024	BIMAN BIHARI SATAPATHY VS STATE OF ODISHA	PRANAYA SWAIN VS	BARBIL /241 /2024 () //	
423	D-ABLAPL/26586/2024	SK. GOLAP VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BRAMHA BARADA /148 /2024 () //	
424	D-ABLAPL/26587/2024	DIBAKAR RAUTIA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	KUCHINDA /243 /2022 () //	
425	D-ABLAPL/26590/2024	ARUNA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 () //	
426	D-ABLAPL/26592/2024	NIHAR RANJAN KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /86 /2023 () //	
427	D-ABLAPL/26593/2024	TAPAS TARAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 () //	
428	D-ABLAPL/26594/2024	BIKRAM PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH RURAL /186 /2024 () //	
429	D-ABLAPL/26597/2024	HYDER KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	NAWAPARA /111 /2024 () //	
430	D-ABLAPL/26598/2024	SUDAM JAYPURIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /221 /2024 () //	
431	D-ABLAPL/26607/2024	KISHORE CHANDRA DASH	SUSHANT KUMAR PRADHAN (3)	JANKIA P.S. /76 /2024	AOR20220001225C202400019

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/26612/2024	SUJIT PATTANAYAK	PARTHA SARATHI NAYAK	BIKRAMPUR FCI /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/26614/2024	MALLI @ MALLIMALA DAS	MD. GOLAM MADANI	MARINE KASIA /75 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/26616/2024	KUNAL MOHANTY	DEVASHIS PANDA	LALBAG /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/26618/2024	BIKRAM MOHAPATRA	RAKESH KUMAR ROUSTRAY	LALBAG /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/26619/2024	SARAT KUMAR SATPATHY	DEVASHIS PANDA	INFOVALLY UPD BHUBANESWAR /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/26621/2024	SUKANTA NAYAK	PRAFULLA KUMAR BISWAL	RAJKANIKA /336 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/26623/2024	SRINATH MAHAPATRA	SANTOSH KUMAR MISHRA	KHALLIKOTE /529 /2024	AOR20220002200C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/26624/2024	BULLA @ PRADEEP @ PRAMOD KHATUA	VIVEKANANDA JENA	TIHIDI /255 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/26627/2024	JUMRATI SAHAJI	LAXMI NARAYAN RAYATSINGH	BASUDEVPUR /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/26632/2024	MALAYA KUMAR PRADHAN	GOREKHANATH DAS	DASPALLA /9 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/26633/2024	MOHAMMAD AZHARUDDIN	DALIRANI BEHURAY	SORO /837 /2023	
		VS	VS	()	

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443	D-ABLAPL/26635/2024	STATE OF ODISHA LILI DAS VS	BEDA PRAKASH PANDA VS	// ASKA /465 /2024 ()	
444	D-ABLAPL/26636/2024	STATE OF ODISHA RAJENDRA KUAMR SINGH VS	SUSIL KUMAR PATNAIK VS	// JHUMPURA /159 /2024 ()	
445	D-ABLAPL/26638/2024	STATE OF ODISHA KIRAN SAHU VS	NIRANJAN LENKA VS	// SAHADEV KHUNTA /327 /2024 ()	
446	D-ABLAPL/26641/2024	STATE OF ODISHA SUSAMA MOHANTY VS	JAYADEBA BEHERA VS	// DHAULI PS /57 /2024 ()	
447	D-ABLAPL/26644/2024	STATE OF ODISHA MD. AMIT KHAN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /671 /2024 ()	
448	D-ABLAPL/26650/2024	STATE OF ODISHA UMAKANTA MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// BANSADA /170 /2024 ()	
449	D-ABLAPL/26653/2024	STATE OF ODISHA SUSHANTA KUMAR JENA @SUSANTA JENA VS	MAHIMANANDA SWAIN VS	// BARI RAMACHANDRAPUR /129 /2024 ()	
450	D-ABLAPL/26656/2024	STATE OF ODISHA LOKNATH SWAIN VS	SHIB SHANKAR MOHANTY VS	// DHAULI PS /50 /2021 ()	
451	D-ABLAPL/26661/2024	STATE OF ODISHA RAKESJ RANJAN SWAIN @ SITUN VS	SUBHAM SHARMA VS	// KHANDAPARA /209 /2024 ()	
452	D-ABLAPL/26662/2024	STATE OF ODISHA DUKHI SHYAM PAIKARAY @ DUKHAN VS	SANTOSH KUMAR MAHANTY VS	// NIRAKARPUR /217 /2024 ()	
453	D-ABLAPL/26663/2024	STATE OF ODISHA KARTIKESWAR PARIDA @ PADI BEHERA VS	RAMESH CHANDRA BHOI VS	// CHOUDWAR /448 /2024 ()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/26667/2024	UMAKANTA @ BHUDHIRAM DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /341 /2024 () //	
455	D-ABLAPL/26669/2024	SURYA PRATAP MOHANTY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /243 /2024 () //	
456	D-ABLAPL/26670/2024	ARJUN BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	/ /0 () //	
457	D-ABLAPL/26671/2024	SK AKIB JABHID VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANPUR /67 /2024 () //	
458	D-ABLAPL/26672/2024	GOPAL CHANDRA DEHURI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	/ /0 () //	
459	D-ABLAPL/26675/2024	FANGALI @ DIGBIJAYA ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHANDAPARA /162 /2024 () //	
460	D-ABLAPL/26676/2024	SANJEEB KHOSLA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	JEYPORE SADAR /226 /2024 () //	
461	D-ABLAPL/26677/2024	BIKASH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANPUR /75 /2024 () //	
462	D-ABLAPL/26678/2024	DINESH NAYAK @ PINA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BIDANASI /190 /2024 () //	
463	D-ABLAPL/26679/2024	RANJAN SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	LALBAG /230 /2023 () //	
464	D-ABLAPL/26683/2024	KORU BENU @ K. VENU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /133 /2024 () //	
465	D-ABLAPL/26686/2024	KORU BENU @ K. VENU	JYOTIRMAYA SAHOO	K.NUAGAON /29 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/26688/2024	PINKU PANIGRAHI	JYOTIRMAYA SAHOO	CHAMAKHANDI /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/26689/2024	M.SUSANT DORA @M.SUSANT DORA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/26690/2024	P. DHARMA RAO @ P. DHARAMA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /3 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/26691/2024	MUNA PAL @ DILLIP RANJAN PAL @ DILIP KUMAR	BIKA PRASAD NANDA	RAJNAGAR /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/26692/2024	SANAULLA @ SANAULLAH KHAN	DURGA PRASAD JENA	JAJPUR SADAR /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/26693/2024	SUMAN BISWAL	NIHAL RATH	DELANGA /312 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/26694/2024	BALARAM MALIK	PRAVASH CHANDRA JENA	KHANTAPADA /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/26695/2024	SUMANTA PARIDA	NIHAL RATH	DELANGA /312 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/26696/2024	SANTU SK.	PRAVASH CHANDRA JENA	BALIANTA P.S. /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/26697/2024	SUSHANTA KUMAR RATH	SURYANARAYAN PANIGRAHI	CAPITAL P.S. /186 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/26698/2024	PRADEEP KUMAR PANDA @ PRADIP PANDA	BHABANI SHANKAR DASPARIDA	BARIPADA SADAR /132 /2024	
		VS	VS	()	

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477	D-ABLAPL/26699/2024	STATE OF ODISHA TOFAN BHOI VS	DEBARAJ MOHANTY VS	// BALIAPANDA /148 /2024 ()	
478	D-WPC(OAC)/2488/2011 WPC(OAC)/2488/2011	STATE OF ODISHA RAMESWAR PANIGRAHY VS STATE OF ODISHA AND OTHERS	M/S G.C. SWAIN VS	// // () /0000030/2019	

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MISC CASES FILED on :02/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/26629/2024 CRLMA/ /	JAGABANDHU MAHARANA @JAGA MP	ARUN KUMAR NAYAK	49/2024
2	D-CRP/43/2023 CRP/43/2023	JEETENDRA BEURA MP	SANDIPANI MISRA	70/2024
3	D-CRP/38210/2024 CRP/ /	SRI SRI RADHAKRUSHNA JEW BIJE SALDIN MP	ANIRANJAN LENKA	71/2024
4	D-MSA/21/2003 MSA/21/2003	GANESWAR MP	M/S. R.N.MOHANTY	90/2024
5	D-MSA/21/2003 MSA/21/2003	GANESWAR MP	M/S. R.N.MOHANTY	91/2024
6	D-JCRLA/73/2023 JCRLA/73/2023	MANAS KUMAR JENA MP	M/S SAROJ KU. ROUTRAY, A.K.PRUSTY,S.SATAPATHY	179/2024
7	D-JCRLA/11/2023 JCRLA/11/2023	MANTU@PRAHALLAD NAYAK MP	MR. SAROJ KU. ROUTRAY (AMICUS CURIAE)	180/2024
8	D-JCRLA/52/2023 JCRLA/52/2023	CHANDRAJIT MANDAL MP	SAROJ KUMAR ROUTRAY	181/2024
9	D-JCRLA/52/2023 JCRLA/52/2023	CHANDRAJIT MANDAL MP	SAROJ KUMAR ROUTRAY	182/2024
10	D-CRLMP/26591/2024 CRLMP/ /	RATNALA NISHANTA MP	SAHASRA JYOTI NANDA	200/2024
11	D-CRLMP/2210/2024 CRLMP/87/2024	UMESH PRASAD GURU MP		201/2024
12	D-LAA/38188/2024 LAA/ /	JOGENDRA KALO MP	PABITRA KUMAR NAYAK	304/2024
13	D-RVWPET/33795/2024 RVWPET/ /	HRUSHIKESH BEHERA MP	BISWAJIT DAS	308/2024
14	D-RVWPET/32811/2024 RVWPET/ /	SACHIDANANDA PATRA MP	SUBHENDU KAR	309/2024
15	D-CMAPL/38094/2024 CMAPL/ /	JOGESWAR SATNAMI MP	ADV.	372/2024
16	D-CMAPL/36746/2024 CMAPL/ /	BINAYAK MISHRA MP	ADV.	373/2024
17	D-CMAPL/38313/2024 CMAPL/ /	HIRMICHI SAHU MP	ADV.	374/2024
18	D-RPFAM/443/2023 RPFAM/443/2023	PRADIPTA KUMAR DAS MP	SWARUP KUMAR PATNAIK	380/2024
19	D-RPFAM/38241/2024 RPFAM/ /	DAMODAR SAHOO MP	BINAYAK MOHAPATRA	381/2024
20	D-RPFAM/38271/2024 RPFAM/ /	NITISH KUMAR BHADRA MP	PRABHU PRASANNA BEHERA	382/2024
21	D-RPFAM/38241/2024 RPFAM/ /	DAMODAR SAHOO MP	BINAYAK MOHAPATRA	383/2024
22	D-MATA/37472/2024 MATA/323/2024	NARAYAN DESHPRADHAN MP	BIBHU PRASAD DAS	403/2024
23	D-MATA/16/2022 MATA/16/2022	SATYAJIT SINGH MP		404/2024
24	D-MATA/38137/2024 MATA/ /	B.SUMAN KUMAR MP	RAMANI KANTA PATTANAIAK	405/2024
25	D-MATA/38185/2024 MATA/ /	CHHABINDRA OJHA MP	BIKRAM CHANDRA GHADEI	406/2024
26	D-MATA/38185/2024	CHHABINDRA OJHA	BIKRAM CHANDRA GHADEI	

27	MATA/ / D-FAO/38063/2024 FAO/ /	MP MANGAL PRASAD MP	SATYABAN SAHOO	407/2024 774/2024
28	D-FAO/3269/2024 FAO/16/2024	SAPTAGIRI REAL ESTATE PVT.LTD. MP	SOUMYAJYOTI BISWAL	775/2024
29	D-CRLREV/26511/2024 CRLREV/ /	PRASANT KUMAR DAS MP	PRADIPTA BEURA	777/2024
30	D-CRLREV/26530/2024 CRLREV/ /	BISHNUPADA RAUL MP	DEVI PRASAD DASH	778/2024
31	D-CRLREV/26539/2024 CRLREV/ /	BANSIDHAR NAYAK @ KANHA MP	S.S.RAY (2)	779/2024
32	D-CRLREV/26542/2024 CRLREV/ /	BABUL SINGH @ BABAL SINGH MP	ANIRUDHA DAS	780/2024
33	D-CRLREV/23056/2024 CRLREV/443/2024	SUDHANSHU SEKHAR NAYAK MP	MANAS KUMAR CHAND	781/2024
34	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	798/2024
35	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	799/2024
36	D-SA/309/2000 SA/309/2000	KASTURI SAHU MP	M/S. G.MUKHARJI	800/2024
37	D-RSA/33161/2024 RSA/ /	RABINDRA NATH MISHRA MP	BIDYADHAR PRADHAN	1030/2024
38	D-RSA/38114/2024 RSA/ /	MANGRA ORAM MP	UPENDRA KUMAR SAMAL	1031/2024
39	D-RSA/38118/2024 RSA/ /	RANJIT KUMAR BHAGAT MP	SUBHADUTTA ROUSTRAY	1032/2024
40	D-RSA/38168/2024 RSA/ /	SHAILABALA MISHRA MP	SOUMYA MISHRA	1033/2024
41	D-RSA/35253/2024 RSA/ /	DALIRANI BEHERA MP	SUKANTA KUMAR NAYAK	1034/2024
42	D-RSA/35253/2024 RSA/ /	DALIRANI BEHERA MP	SUKANTA KUMAR NAYAK	1035/2024
43	D-RSA/35253/2024 RSA/ /	DALIRANI BEHERA MP	SUKANTA KUMAR NAYAK	1036/2024
44	D-RSA/406/2018 RSA/406/2018	SRINIBAS PRADHAN MP	M/S.S.S.RAO	1037/2024
45	D-CMP/38149/2024 CMP/ /	BHASKAR SAHOO MP	NIRANJAN PANDA	1053/2024
46	D-CMP/38151/2024 CMP/ /	PITABASA PRADHAN MP	HIMANSHU SEKHAR MISHRA	1054/2024
47	D-CMP/38203/2024 CMP/ /	SEBATI MUDULI @ SAHU MP	PRASANTA KUMAR SATAPATHY	1055/2024
48	D-CMP/38206/2024 CMP/ /	SURESH MEHER MP	BUDHIRAM DAS	1056/2024
49	D-CMP/38218/2024 CMP/ /	MANMATH KUMAR SWAIN MP	AMIT PRASAD BOSE	1057/2024
50	D-CMP/38238/2024 CMP/ /	SOMANATH NAYAK MP	BANSHIDHAR BAUG	1058/2024
51	D-BLAPL/13011/2023 BLAPL/13011/2023	BISWANATH SETHY MP	SANJIT MISHRA	1138/2024
52	D-BLAPL/7498/2024 BLAPL/2303/2024	BHASKAR TAKRI MP	ARIJEET MISHRA	1139/2024
53	D-BLAPL/19806/2024 BLAPL/6766/2024	ABAKASH SAMAL MP	DEEPAK KU SAHOO	1140/2024
54	D-BLAPL/19301/2024 BLAPL/6823/2024	RUNA LIMA MP	SRIKANTA MAHUNTA	1141/2024
55	D-BLAPL/22311/2024 BLAPL/7586/2024	BANOTH PREM SINGH @ PREM SINGH BHANOT MP		1142/2024
56	D-BLAPL/24682/2024 BLAPL/8755/2024	SHIV CHARAN SINGH MP	PRAFULLA KUMAR KHATEI	1143/2024
57	D-BLAPL/22929/2024 BLAPL/7833/2024	PURNA CHANDRA MALLIK MP		1144/2024

58	D-BLAPL/20310/2024 BLAPL/6939/2024	SIDHARTH MANGARAJ @ KANHA MP	GYANA RANJAN DHAL	1145/2024
59	D-ABLAPL/11815/2024 ABLAPL/4219/2024	GANGA DHAR SAHOO @ GANGU BEHERA MP		1778/2024
60	D-ABLAPL/23207/2024 ABLAPL/8436/2024	SAHADEB SAMAL MP		1779/2024
61	D-ABLAPL/22193/2024 ABLAPL/8177/2024	SAHADEV SAMAL MP	SARADA PRASAD DASH	1780/2024
62	D-ABLAPL/24002/2024 ABLAPL/8766/2024	KESABA SAHU MP		1781/2024
63	D-ABLAPL/24006/2024 ABLAPL/8776/2024	GANDARAM SAHU MP		1782/2024
64	D-ABLAPL/24004/2024 ABLAPL/8771/2024	JADUMANI SAHU MP		1783/2024
65	D-ABLAPL/16261/2024 ABLAPL/5640/2024	MANORANJAN JENA MP		1784/2024
66	D-ABLAPL/15330/2024 ABLAPL/5364/2024	ASHOK KUMAR NAYAK @ ASHOK NAYAK MP		1785/2024
67	D-ABLAPL/1050/2024 ABLAPL/287/2024	AKSHAYA BEHERA MP		1786/2024
68	D-ABLAPL/24418/2024 ABLAPL/8995/2024	ARJUN KATHIA MP		1787/2024
69	D-ABLAPL/19024/2024 ABLAPL/6820/2024	KHITISH BARIK MP		1788/2024
70	D-ABLAPL/11722/2024 ABLAPL/4152/2024	SANJIB HERNA MP		1789/2024
71	D-ABLAPL/17192/2024 ABLAPL/6042/2024	NITYANANDA PANDA MP		1790/2024
72	D-ABLAPL/15824/2024 ABLAPL/6155/2024	GOURANGA BARIHA@GOURANG BARIHA MP		1791/2024
73	D-ABLAPL/24294/2024 ABLAPL/8990/2024	JAGA LENKA MP		1792/2024
74	D-ABLAPL/20163/2024 ABLAPL/7251/2024	NIRANJAN ROUT MP		1793/2024
75	D-ABLAPL/17698/2024 ABLAPL/7142/2024	NIRBHAYA KUMAR BEHERA MP	ANUGRAHA NARAYAN SAMANTRAY	1794/2024
76	D-ABLAPL/10182/2018 ABLAPL/10182/2018	LALI PANDA@LUCKY PANDA MP	BHAKTA BHUSAN BARIK	1795/2024
77	D-ABLAPL/21492/2024 ABLAPL/8016/2024	RUNA @ PRASANTA NAIK MP	ADITI HOTA	1796/2024
78	D-ABLAPL/22905/2024 ABLAPL/8218/2024	PAHALLA NAYAK @ DHARMENDRA NAYAK MP		1797/2024
79	D-ABLAPL/11829/2024 ABLAPL/4318/2024	SIBA PRASAD DASH MP		1798/2024
80	D-ABLAPL/12302/2024 ABLAPL/4390/2024	GITA PADHI MP	NIKUNJA KUMAR DEO	1799/2024
81	D-ABLAPL/1637/2020 ABLAPL/1637/2020	LITUNA NAYAK MP	SOUMYA RANJAN DAS	1800/2024
82	D-ABLAPL/15523/2023 ABLAPL/15523/2023	NOOR KHAN MP		1801/2024
83	D-ABLAPL/11882/2024 ABLAPL/4211/2024	SUBASH SUNDAR RAY MP		1802/2024
84	D-ABLAPL/12180/2024 ABLAPL/4599/2024	PRAGYAN PARAMITA PRADHAN MP		1803/2024
85	D-ABLAPL/16380/2024 ABLAPL/5978/2024	PANKAJ KANHAR MP		1804/2024
86	D-ABLAPL/17744/2024 ABLAPL/6564/2024	KALIMULIA KHAN @ KALIMULA MP	DURGA PRASAD JENA	1805/2024
87	D-ABLAPL/19744/2024 ABLAPL/7060/2024	GYANAPRAKASH AYACH MP	SOUBHAGYA KUMAR DASH	1806/2024
88	D-MACA/32566/2024 MACA/888/2024	SARASWATI JENA MP	AKSHAYA KUMAR PATI	2021/2024
89	D-MACA/32566/2024	SARASWATI JENA	AKSHAYA KUMAR PATI	

	MACA/888/2024	MP		2022/2024
90	D-MACA/32571/2024 MACA/889/2024	SRIKANTA KUMAR TRIPATHI MP	AKSHAYA KUMAR PATI	2023/2024
91	D-MACA/38077/2024 MACA/ /	GIRIJA SANKAR PATI MP	PRADEEP KUMAR MISHRA	2024/2024
92	D-MACA/38078/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., SUNDERGARH MP	PRADEEP KUMAR MAHALI	2025/2024
93	D-MACA/38078/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., SUNDERGARH MP	PRADEEP KUMAR MAHALI	2026/2024
94	D-MACA/38125/2024 MACA/ /	KUMUDINI SAMAL MP	PRADEEP KUMAR MISHRA	2027/2024
95	D-MACA/38125/2024 MACA/ /	KUMUDINI SAMAL MP	PRADEEP KUMAR MISHRA	2028/2024
96	D-MACA/38197/2024 MACA/ /	SANDHYA SAHOO MP	MANAS KUMAR CHAND	2029/2024
97	D-MACA/38197/2024 MACA/ /	SANDHYA SAHOO MP	MANAS KUMAR CHAND	2030/2024
98	D-MACA/38225/2024 MACA/ /	PRADIP BHOI MP	PRADEEP KUMAR MISHRA	2031/2024
99	D-MACA/38225/2024 MACA/ /	PRADIP BHOI MP	PRADEEP KUMAR MISHRA	2032/2024
100	D-MACA/34435/2024 MACA/ /	LEGAL MANAGER, TATA A.I.G, PAREL MP	ADAM ALI KHAN	2033/2024
101	D-MACA/32893/2024 MACA/ /	MANAGER LEGAL, TATA A.I.G., GENERAL INSURANCE MP	ADAM ALI KHAN	2034/2024
102	D-CRLA/11730/2024 CRLA/393/2024	MOCHI NAYAK MP	AMITAV TRIPATHY	2204/2024
103	D-CRLA/7557/2024 CRLA/259/2024	BIRANCHI KHARSEL MP	PRATYUSHA NAIDU	2205/2024
104	D-CRLA/24712/2024 CRLA/ /	RAJIBUL SK MP	SURESH CH DASH	2206/2024
105	D-CRLA/57/2019 CRLA/57/2019	SIBA@SIBA SANKAR GOUDA MP	JITENDRA SAMANTARAY	2207/2024
106	D-CRLA/463/2018 CRLA/463/2018	BISHNU CHARAN THATI MP		2208/2024
107	D-CRLA/252/2020 CRLA/252/2020	MADHAB HANTAL MP	MR. SUDHANSU SHEKHAR DAS, M/S. J.K.PANDA, S.S.DASH, B.KARN	2209/2024
108	D-CRLA/26566/2024 CRLA/ /	SANJAY KUMAR SAMAL@SANJAY SAMADALIRANI BEHURAY MP		2210/2024
109	D-CRLA/26566/2024 CRLA/ /	SANJAY KUMAR SAMAL@SANJAY SAMADALIRANI BEHURAY MP		2211/2024
110	D-CRLA/26595/2024 CRLA/ /	SUDHAKAR PRADHAN MP	MANOJ BIHARI DAS	2212/2024
111	D-CRLA/26595/2024 CRLA/ /	SUDHAKAR PRADHAN MP	MANOJ BIHARI DAS	2213/2024
112	D-CRLA/26595/2024 CRLA/ /	SUDHAKAR PRADHAN MP	MANOJ BIHARI DAS	2214/2024
113	D-CRLA/504/2023 CRLA/504/2023	SARATA KUMAR DASH MP	DEBASIS TRIPATHY	2215/2024
114	D-CRLA/26646/2024 CRLA/ /	LITU MALLIK MP	AMITAV TRIPATHY	2216/2024
115	D-CRLA/26646/2024 CRLA/ /	LITU MALLIK MP	AMITAV TRIPATHY	2217/2024
116	D-CRLMC/26526/2024 CRLMC/ /	BIPIN BIHARI DASH MP	DEVASHIS PANDA	2373/2024
117	D-CRLMC/3471/2023 CRLMC/3471/2023	DANGU@SUDARSHAN PRADHAN MP		2374/2024
118	D-CRLMC/26555/2024 CRLMC/ /	NAMITA NAIK MP	ANITA SAHOO	2375/2024
119	D-CRLMC/26565/2024 CRLMC/ /	BHAGABAT PRASAD BHUYAN MP	NIRAJ KUMAR SETHI	2376/2024
120	D-CRLMC/26571/2024 CRLMC/ /	SWADHIN BALIARSINGH MP	AVIRAM PATRA	2377/2024

121	D-CRLMC/21818/2024 CRLMC/2811/2024	RAGHUNATH SAHOO MP		2378/2024
122	D-CRLMC/26610/2024 CRLMC/ /	PREMANANDA JENA MP	LAXMINARAYAN PATEL	2379/2024
123	D-CRLMC/26578/2024 CRLMC/ /	DR HARINDER SINGH MP	JAGJIT SINGH CHHABRA	2380/2024
124	D-CRLMC/26578/2024 CRLMC/ /	DR HARINDER SINGH MP	JAGJIT SINGH CHHABRA	2381/2024
125	D-CRLMC/26605/2024 CRLMC/ /	P. DALAMMA MP	DINESH KUMAR MOHANTY	2382/2024
126	D-CRLMC/26625/2024 CRLMC/ /	PANKAJ KUMAR PARIDA MP	SIDHARTHA DAS	2383/2024
127	D-CRLMC/26628/2024 CRLMC/ /	MUMTAJ BEGUM MP	SANJIB KUMAR BHANJADEO	2384/2024
128	D-CRLMC/26605/2024 CRLMC/ /	P. DALAMMA MP	DINESH KUMAR MOHANTY	2385/2024
129	D-CRLMC/26639/2024 CRLMC/ /	NIRAJ PRADHAN MP	SAKTIDHARA MISHRA	2386/2024
130	D-CRLMC/26640/2024 CRLMC/ /	TUMBANATH PANDA MP	DEEPAK RANJAN SUNDARAY	2387/2024
131	D-CRLMC/26640/2024 CRLMC/ /	TUMBANATH PANDA MP	DEEPAK RANJAN SUNDARAY	2388/2024
132	D-CRLMC/23805/2024 CRLMC/3068/2024	SAROJ GOPAL MOHANTY MP	SOUBHAGYA KUMAR DASH	2389/2024
133	D-CRLMC/26673/2024 CRLMC/ /	RAJENDRANATH DASH @ DAS MP	MANORANJAN MOHAPATRA	2390/2024
134	D-WA/38047/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6433/2024
135	D-WA/38047/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6434/2024
136	D-WA/38047/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6435/2024
137	D-WA/38060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6436/2024
138	D-WA/38060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6437/2024
139	D-WA/38060/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6438/2024
140	D-WA/38049/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6439/2024
141	D-WA/38049/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6440/2024
142	D-WA/38049/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6441/2024
143	D-WA/38068/2024 WA/ /	STATE OF ODISHA MP	M.K. BALABANTARAY,A.G.A	6442/2024
144	D-WA/38068/2024 WA/ /	STATE OF ODISHA MP	M.K. BALABANTARAY,A.G.A	6443/2024
145	D-WA/38050/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6444/2024
146	D-WA/38068/2024 WA/ /	STATE OF ODISHA MP	M.K. BALABANTARAY,A.G.A	6445/2024
147	D-WA/38050/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6446/2024
148	D-WA/38050/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6447/2024
149	D-WA/38069/2024 WA/ /	PRINCIPAL SECRETARY TO GOVT., PR AND MP	D.O.W DEPTT.	6448/2024
150	D-WA/38069/2024 WA/ /	PRINCIPAL SECRETARY TO GOVT., PR AND MP	D.O.W DEPTT.	6449/2024
151	D-WA/38069/2024 WA/ /	PRINCIPAL SECRETARY TO GOVT., PR AND MP	D.O.W DEPTT.	6450/2024
152	D-WA/38070/2024	STATE OF ODISHA	M.K.BALABANTRAY,A.G.A	

	WA/ /	MP		6451/2024
153	D-WA/38070/2024	STATE OF ODISHA	M.K.BALABANTRAY,A.G.A	
	WA/ /	MP		6452/2024
154	D-WA/38070/2024	STATE OF ODISHA	M.K.BALABANTRAY,A.G.A	
	WA/ /	MP		6453/2024
155	D-WA/38051/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6454/2024
156	D-WA/38051/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6455/2024
157	D-WA/38071/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		6456/2024
158	D-WA/38051/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6456/2024
159	D-WA/38071/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		6457/2024
160	D-WA/38071/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		6458/2024
161	D-WA/38052/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6459/2024
162	D-WA/38052/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6460/2024
163	D-WA/38052/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6461/2024
164	D-WA/38053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6462/2024
165	D-WA/38053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6463/2024
166	D-WA/38053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6464/2024
167	D-WA/38054/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6465/2024
168	D-WA/38054/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6466/2024
169	D-WA/38054/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6467/2024
170	D-WA/38096/2024	SUDHIR KU.PANDA	MOHAN CHARAN JENA	
	WA/ /	MP		6468/2024
171	D-WA/38096/2024	SUDHIR KU.PANDA	MOHAN CHARAN JENA	
	WA/ /	MP		6469/2024
172	D-WA/38146/2024	PRINCIPAL IN CHARGE CUM SECY OF SVS	SOAUNIONMISERS COLLEGE, JAGATSINGHPUR	
	WA/2398/2024	MP		6470/2024
173	D-WA/38146/2024	PRINCIPAL IN CHARGE CUM SECY OF SVS	SOAUNIONMISERS COLLEGE, JAGATSINGHPUR	
	WA/2398/2024	MP		6471/2024
174	D-WA/38249/2024	STATE OF ODISHA	R.N.MISHRA,A.G.A	
	WA/ /	MP		6472/2024
175	D-WA/38249/2024	STATE OF ODISHA	R.N.MISHRA,A.G.A	
	WA/ /	MP		6473/2024
176	D-WA/38249/2024	STATE OF ODISHA	R.N.MISHRA,A.G.A	
	WA/ /	MP		6474/2024
177	D-WP(C)/38048/2024	RABI NARAYAN MUDULI	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		11723/2024
178	D-WP(C)/19542/2019	RITA SAHOO	M/S.SRIKAR KUMAR RATH	
	WP(C)/19542/2019	MP		11724/2024
179	D-WP(C)/28325/2013	DANDADHAR NAIK	M/S.SRIKAR KU.RATH	
	WP(C)/28325/2013	MP		11725/2024
180	D-WP(C)/36601/2024	SAIKH HASAN	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		11726/2024
181	D-WP(C)/33826/2024	BHARAT VERMA	BIRAJA PRASANNA DAS	
	WP(C)/19333/2024	MP		11727/2024
182	D-WP(C)/33493/2024	VIKASH YADAV@VIKAS YADAV	BIRAJA PRASANNA DAS	
	WP(C)/19401/2024	MP		11728/2024
183	D-WP(C)/33496/2024	SANJEEV KUMAR SINGH	BIRAJA PRASANNA DAS	
	WP(C)/19431/2024	MP		11729/2024

184	D-WP(C)/36341/2024 WP(C)/20655/2024	PRIYANKA MAYEE MAHARANA MP	NIHAL RATH	11730/2024
185	D-WP(C)/39609/2021 WP(C)/39609/2021	DOYEL DEY MP	SAILABALA JENA	11731/2024
186	D-WP(C)/1770/2013 WP(C)/1770/2013	PRANAT KISHORE MISHRA MP	M/S.MANORANJAN DAS	11732/2024
187	D-WP(C)/9808/2024 WP(C)/6199/2024	PUSPAKETU PANDA MP	AJAY KUMAR NAYAK	11733/2024
188	D-WP(C)/3842/2020 WP(C)/3842/2020	KANHU CHARAN PANIGRAHI MP	SUSANTA KUMAR BARAL	11734/2024
189	D-WP(C)/34346/2024 WP(C)/20462/2024	BELA DEI MP		11735/2024
190	D-WP(C)/38364/2023 WP(C)/38364/2023	KHALLI BEHERA MP		11736/2024
191	D-WP(C)/38220/2023 WP(C)/38220/2023	BHAGABAT BARIK MP	AJAYA KUMAR DASH	11737/2024
192	D-WP(C)/13483/2023 WP(C)/13483/2023	DILIP KUMAR SAHOO @ DILLIP KUMAR SAHOO MP	SUDHAGYA KUMAR DASH	11738/2024
193	D-WP(C)/30096/2021 WP(C)/30096/2021	HAMIYA KUMAR PATEL MP		11739/2024
194	D-WP(C)/4434/2024 WP(C)/3020/2024	NIRANJAN BARIK MP	MAHESWAR MOHANTY	11740/2024
195	D-WP(C)/1347/2017 WP(C)/1347/2017	SARAT CH.SWAIN MP	NARAYAN PRASAD PARIJA	11741/2024
196	D-WP(C)/31197/2023 WP(C)/31197/2023	MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE MP	BIJAY KUMAR ESCOBAR	11742/2024
197	D-WP(C)/38066/2024 WP(C)/ /	JUGAL KISHORE PARIDA MP	SUSANTA KUMAR DASH	11743/2024
198	D-WP(C)/38073/2024 WP(C)/ /	RAJ KUMAR SHARMA MP	JAGABANDHU SAHU	11744/2024
199	D-WP(C)/38080/2024 WP(C)/ /	BIMALA CHANDRA MATGAJSINGH MP	BIRAJA PRASANNA DAS	11745/2024
200	D-WP(C)/35829/2024 WP(C)/20496/2024	PRIYANKA PRIYADARSHINEE MUDULI MP		11746/2024
201	D-WP(C)/38087/2024 WP(C)/21925/2024	TIKAM CHAND SAHU MP	SAIBRATA RATH	11747/2024
202	D-WP(C)/38099/2024 WP(C)/ /	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD MP		11748/2024
203	D-WP(C)/38102/2024 WP(C)/ /	SABITRI NAYAK MP	PRASANNA KUMAR MISHRA	11749/2024
204	D-WP(C)/38103/2024 WP(C)/ /	LAXMINARAYAN MAJHI MP	GOPAL SINHA	11750/2024
205	D-WP(C)/38104/2024 WP(C)/ /	KHIRDHAR MAJHI MP	GOPAL SINHA	11751/2024
206	D-WP(C)/38108/2024 WP(C)/ /	GOPAL MAJHI MP	GOPAL SINHA	11752/2024
207	D-WP(C)/38112/2024 WP(C)/ /	KAUSTUVA KISHORE JENA MP	GOUTAM KUMAR ROURAY	11753/2024
208	D-WP(C)/38115/2024 WP(C)/ /	DR.HAREKRUSHNA MAHATAB SANSKRUTANIKETAN MP	SANJAY KUMAR KRISHNANTARAY	11754/2024
209	D-WP(C)/40810/2023 WP(C)/40810/2023	NABAGHANA BARIK MP	SAMBEET PATTANAYAK	11755/2024
210	D-WP(C)/38122/2024 WP(C)/ /	DUSASANA SWAIN MP	BIBHU PRASAD DAS	11756/2024
211	D-WP(C)/38117/2024 WP(C)/ /	GOVINDA CHADRA SAHANI MP	SATYA RANJAN MOHAPATRA	11757/2024
212	D-WP(C)/38110/2024 WP(C)/ /	M/S. SHREE BALAJI COAL TRADERS LTD, MP	KISHOR KUMAR SAHOO	11758/2024
213	D-WP(C)/38130/2024 WP(C)/ /	ABHYA KUMAR MOHAPATRA MP	BIBHU PRASAD DAS	11759/2024
214	D-WP(C)/38127/2024 WP(C)/ /	M/S UNI PROFILES PVT. LTD. MP	SANTOSH KUMAR MISHRA	11760/2024
215	D-WP(C)/38133/2024	JAGANNATH ROUT	BAIDHAR SAHOO	

	WP(C)/ /	MP		11761/2024
216	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	SOURAV DAS	11762/2024
217	D-WP(C)/38043/2024 WP(C)/ /	SULOCHANA PATTANAYAK MP	ANUP NARAYAN MOHANTY	11763/2024
218	D-WP(C)/34564/2024 WP(C)/20163/2024	JAGANNATH PANDA MP	BANAMALI SAHOO	11764/2024
219	D-WP(C)/38140/2024 WP(C)/ /	SUDAM CHARAN SAHU MP	BAIDHAR SAHOO	11765/2024
220	D-WP(C)/29978/2024 WP(C)/17742/2024	CHANDRAHASA BEHERA MP		11766/2024
221	D-WP(C)/38141/2024 WP(C)/ /	HAREKRUSHNA SENAPATI MP	DIBYARANJAN BEHERA	11767/2024
222	D-WP(C)/38155/2024 WP(C)/ /	RAJ KISHORE SWAIN MP	PURNA CHANDRA MISHRA	11768/2024
223	D-WP(C)/38161/2024 WP(C)/ /	PRAFULLA KUMAR PANDE MP	SIDHESWAR MALLIK	11769/2024
224	D-WP(C)/38167/2024 WP(C)/ /	ABHIJIT MISHRA MP	BIBHU PRASAD MOHANTY	11770/2024
225	D-WP(C)/37070/2024 WP(C)/21749/2024	BAHADAJHOLA PACS LTD., NAYAGARH MP	BIBHUTI BHUSAN SWAIN	11771/2024
226	D-WP(C)/37070/2024 WP(C)/21749/2024	BAHADAJHOLA PACS LTD., NAYAGARH MP	BIBHUTI BHUSAN SWAIN	11772/2024
227	D-WP(C)/38044/2024 WP(C)/ /	PURNA CHANDRA PANIGRAHI MP	BISWABIHARI MOHANTY	11773/2024
228	D-WP(C)/38179/2024 WP(C)/ /	SUBASH CHANDRA MUNI MP	BISWABIHARI MOHANTY	11774/2024
229	D-WP(C)/38180/2024 WP(C)/ /	DEENABANDHU BEHERA MP	BISWABIHARI MOHANTY	11775/2024
230	D-WP(C)/33511/2024 WP(C)/19992/2024	PRAFULLA KUMAR BEHERA MP		11776/2024
231	D-WP(C)/28971/2024 WP(C)/16915/2024	BALI ROUT MP		11777/2024
232	D-WP(C)/38152/2024 WP(C)/ /	ASHOK KUMAR MOHANTY MP	RAMESH CHANDRA NAYAK	11778/2024
233	D-WP(C)/38045/2024 WP(C)/ /	KARISMA KHUNTIA MP	ANUP NARAYAN MOHANTY	11779/2024
234	D-WP(C)/38212/2024 WP(C)/ /	BABU MALIKA MP	BISWABIHARI MOHANTY	11780/2024
235	D-WP(C)/38214/2024 WP(C)/ /	PRAKASH KUMAR SAHOO MP	SATYABRATA MOHANTY	11781/2024
236	D-WP(C)/38219/2024 WP(C)/ /	HIMANSHU ROUTRAY MP	GHANASHYAM DASH	11782/2024
237	D-WP(C)/38222/2024 WP(C)/ /	RITARANI MUDULI MP	APARESH BHOI	11783/2024
238	D-WP(C)/8318/2022 WP(C)/8318/2022	UTTAM DEBNATH MP	PRAVASH CH JENA	11784/2024
239	D-WP(C)/38224/2024 WP(C)/ /	RANJAN KUMAR JENA MP	SIDHARTHA DAS	11785/2024
240	D-WP(C)/38237/2024 WP(C)/ /	PRAFULLA KUMAR JENA MP	SASIM AJITAV PATNAIK	11786/2024
241	D-WP(C)/25222/2014 WP(C)/25222/2014	JAGANNATH JAGADEBA R MP	KOUSIK ANANDA GURU	11787/2024
242	D-WP(C)/25222/2014 WP(C)/25222/2014	JAGANNATH JAGADEBA R MP		11788/2024
243	D-WP(C)/38247/2024 WP(C)/ /	DISTRICT YOUNG LAWYERS FORUM, PURSANTA KUMAR BARAL MP		11789/2024
244	D-WP(C)/38248/2024 WP(C)/ /	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD., BISKI MP	ANANDA MOHAPATRA	11790/2024
245	D-WP(C)/38254/2024 WP(C)/ /	GANESH MOHAPATRA MP	AGASTI KANUNGO	11791/2024
246	D-WP(C)/38261/2024 WP(C)/ /	GOURAB LIMA MP	ARUPANANDA GOSWAMY	11792/2024

247	D-WP(C)/38263/2024 WP(C)/ /	MITALI MADHUSMITA MALLICK MP	SURYA KANTA PARHI	11793/2024
248	D-WP(C)/38201/2024 WP(C)/ /	SANKAR BEHARA MP	BISWABIHARI MOHANTY	11794/2024
249	D-WP(C)/38268/2024 WP(C)/ /	ASHOK KUMAR SAHU @ SAHOO MP	AMIT KUMAR NATH	11795/2024
250	D-WP(C)/38240/2024 WP(C)/ /	JAGABANDHU DASH MP	BANSHIDHAR BAUG	11796/2024
251	D-WP(C)/38270/2024 WP(C)/ /	SUNIL KUMAR SAHOO MP	BIBHUTI BHUSAN SWAIN	11797/2024
252	D-WP(C)/38243/2024 WP(C)/ /	ANJANA KUMARA PADHY MP	BISWABIHARI MOHANTY	11798/2024
253	D-WP(C)/38202/2024 WP(C)/ /	LADI MURALI KRISHNA MP	BISWABIHARI MOHANTY	11799/2024
254	D-WP(C)/38269/2024 WP(C)/ /	SUMITRA KHILLA MP	ARUPANANDA GOSWAMY	11800/2024
255	D-WP(C)/38244/2024 WP(C)/ /	PRASANNA KUMAR SWAIN MP	BISWABIHARI MOHANTY	11801/2024
256	D-WP(C)/38245/2024 WP(C)/ /	RAMAKANTA DAS MP	BISWABIHARI MOHANTY	11802/2024
257	D-WP(C)/38298/2024 WP(C)/ /	SULOCHANA KANHAR MP	ARUPANANDA GOSWAMY	11803/2024
258	D-WP(C)/38296/2024 WP(C)/ /	SANJUKTA PRADHAN MP	RAJJEET ROY	11804/2024
259	D-WP(C)/38297/2024 WP(C)/ /	SUMAN MUNDA MP	BISWAJIT NAYAK	11805/2024
260	D-WP(C)/38299/2024 WP(C)/ /	NAMITA KOPE MP	ARUPANANDA GOSWAMY	11806/2024
261	D-WP(C)/38301/2024 WP(C)/ /	SANJIB BERA MP	SURYAKANTA DWIBEDI	11807/2024
262	D-WP(C)/33908/2024 WP(C)/20072/2024	JEMA ANGARAI MP	SOUBHAGYA KUMAR DASH	11808/2024
263	D-WP(C)/38302/2024 WP(C)/ /	DIPIKA BISWAS MP	ARUPANANDA GOSWAMY	11809/2024
264	D-WP(C)/38300/2024 WP(C)/ /	SAROJ BARIK MP	JAYDEEP PAL	11810/2024
265	D-WP(C)/38303/2024 WP(C)/ /	SRIDHAR MISHRA MP	MAHESWAR MOHANTY	11811/2024
266	D-WP(C)/38304/2024 WP(C)/ /	DAYANIDHI MOHANTA MP	SURYAKANTA DWIBEDI	11812/2024
267	D-WP(C)/38305/2024 WP(C)/ /	SUDARSAN SAHOO MP	JAYDEEP PAL	11813/2024
268	D-WP(C)/38307/2024 WP(C)/ /	FULA MURMU @ PHULA MURMU MP	SURYAKANTA DWIBEDI	11814/2024
269	D-WP(C)/38308/2024 WP(C)/ /	SURYAKANTA BOSE MP	JAYDEEP PAL	11815/2024
270	D-WP(C)/38310/2024 WP(C)/ /	JHUNURANI @ JHULURANI BEJ MP	SURYAKANTA DWIBEDI	11816/2024
271	D-WP(C)/38311/2024 WP(C)/ /	PURNA CHANDRA ROY MP	JAYDEEP PAL	11817/2024
272	D-WP(C)/38312/2024 WP(C)/ /	SATYANARYAN GNM TRAINING COLLEGE MP	PARSURAM DAS	11818/2024
273	D-WP(C)/38315/2024 WP(C)/ /	SATYANARAYAN COLLEGE OF NURSING, MP	PARSURAM DAS	11819/2024
274	D-WP(C)/38316/2024 WP(C)/ /	SAHAYOGA COLLEGE OF NURSING MP	PARSURAM DAS	11820/2024
275	D-WP(C)/38319/2024 WP(C)/ /	CRYOGENEX INSTITUE OF MEDICAL SCIENCE MP	PARSURAM DAS	11821/2024
276	D-WP(C)/38320/2024 WP(C)/ /	ANANTA MEMORIAL COLLEGE OF NURSING MP	PARSURAM DAS	11822/2024
277	D-WP(C)/38321/2024 WP(C)/ /	DEEPAK KUMAR BEHERA MP	AMIT KUMAR NATH	11823/2024